

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-120(PB)/2017

IN THE MATTER OF:

Maxim Tubes Company Pvt. Ltd.

.....Petitioner

v.

International Coil Ltd.

.....Respondent

SECTION : UNDER SECTION 7 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) : Mr. Karan Gandhi, Advocate for Interim Resolution Professional

ORDER

Notice of the application to show cause to the respondent returnable on 24.10.2017 be issued.

Process dasti as well.

List for further consideration on 24.10.2017.

- Sd -

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017
VINEET